

(c) if so, the reasons therefor;

(d) the cost escalation of the said project due to the delay; and

(e) the steps the Government are taking for early construction and commissioning of the said station?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) The civil and electrical works for construction of AIR building at Diphu are in progress.

(b) and (c) There has been a delay in establishment of this project because of several factors such as absence of pucca approach road to the site, unauthorised occupation of a part of the site and disturbed conditions in the area.

(d) and (e) The project has been planned to be completed within the approved capital outlay of Rs. 120.00 lakhs made on 26th May, 1986. The Government have also accorded due priority to its early establishment.

[*Translation*]

**Ban on issue of Ration Cards to Slum Dwellers**

**2035. SHRI GOVINDA CHANDRA MUNDA:** Will the **PRIME MINISTER** be pleased to state:

(a) whether a ban has been imposed on issuing of new ration cards to the slum dwellers in Delhi;

(b) if so, the reasons therefor;

(c) whether the Government propose to provide new ration cards to the slum dwellers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AH-**

**MED):** (a) to (e) No, Sir. Ration cards are being issued to all bonafide residents of Delhi, whether living in slums or otherwise, provided they fulfil certain conditions which include that the applicant should be residing in a pucca house; that the applicant should be actually residing at the address given in the application and that there should not be any evidence of illegal occupation.

The Delhi Administration undertook a survey of Jhuggi Jhompri (JJ) clusters in 1990 to issue permanent ration cards for dwellers of JJ clusters that came up till 31-1-1990 as a one time exercise. However, dwellers of Jhuggi Jhompris which came up after 31-1-1990 are not being issued ration cards.

[*English*]

**Ration Cards to Labourers**

**2036. SHRI KALKA DASS:** Will the **PRIME MINISTER** be pleased to state:

(a) whether the labourers working in shops as cart-pullers in various parts of Delhi have not been issued ration cards though they are staying in Delhi for the last so many years;

(b) if so, the reasons therefor; and

(c) the scheme of Delhi Administration to issue ration cards to these labourers and the time by which the ration cards are likely to be issued?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):** (a) to (c) Ration cards are not issued on the basis of the category of profession of the person, but in accordance with the eligibility criteria laid down by Delhi Administration for bonafide residents of Delhi.

Where an applicant furnishes documentary evidence alongwith surrender/deletion certificate, a permanent ration card can be issued forthwith.

However, where such information is not furnished alongwith the application, the ration card is issued after verification of the factum of residence etc. Conditions for obtaining permanent ration card include the criteria that the applicant should be residing in a pucca house, should be actually residing at the address given and there should be no evidence of illegal occupation.

### **Industrial Growth Centres in Kerala**

2037. SHRI KODIKKUNNIL SURESH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has initiated any steps for giving financial assistance for setting up of industrial growth centres in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Under the Growth Centre Scheme, each growth centre would be developed at a cost of Rs. 25-30 crores out of which centre's contribution is of the order of Rs. 10 crores. The Central Government has advised the State Governments/Union Territory Administrations not to incur any expenditure on the selected growth centres till the project reports are approved by the Government of India. The Government of Kerala have submitted the project reports for the two growth centres allotted to them. The reports are being appraised.

[Translation]

### **Classified Industries under Food Processing Industries**

2038. SHRI DAU DAYAL JOSHI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the names of food processing industries which have been declared as classified industries;

(b) whether the Government propose to set up such industries in the rural areas and to educate the farmers in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the steps proposed to be taken by the Government to set up such industries in rural areas with a view to check migration of labourers from the rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a)

All food processing industries other than milk food malted foods and flour but excluding the items reserved for the small scale sector are considered high priority industries.

(b) to (d) The Ministry of Food Processing Industries does not have any proposal to set up food processing industries directly in any State. However, this Ministry has formulated several Plan Schemes under which assistance is given to the State Governments, Cooperative Societies and Public Sector Undertakings for development of food processing industries and for imparting training to people in rural areas for food processing.

### **Expenditure incurred on setting up of Doordarshan Centres**

2039. SHRI DAU DAYAL JOSHI: Will the Minister of INFORMATION AND BROADCASTINGS be pleased to state:

(a) the expenditure incurred on setting up of Doordarshan Centres in Rajasthan including Jaipur during the last three years and to be incurred during the current year; and

(b) the time by which the range of local programmes telecast on Jaipur Doordarshan is likely to be expanded to the entire State?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-